

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5123
ANSWERED ON:26.04.2013
AMOUNT TRANSFERRED TO CRF
Patel Shri Bal Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the details of sources from which fund for Central Road Fund are generated along with amount collected in that regard during each of the last three years;
- (b) whether the amount collected has been transferred to Central Road Fund;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) Funds for Central Road Fund are generated from Cess imposed and collected on motor spirit, commonly known as petrol, and high speed diesel oil. The collection for each of the last three years was as under:-

2009-2010 - ` 17027 crore
2010-2011 - ` 17507 crore
2011-2012 - ` 18738 crore

(b), (c) & (d): During a financial year, road cess collected is transferred to the Central Road Fund on an estimated basis, which is then shared amongst National Highways, Rural Roads and State/UT Governments. Corrections are made if actual cess collection is different from estimated amount. Year-wise details of transfer of funds to Central Road Fund are as under:-

2009-2010 - ` 14400 crore
2010-2011 - ` 16600 crore
2011-2012 - ` 18677 crore